National Company Law Tribunal Allahabad Bench Allahabad

CP No. 77/241-242/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2016.

NAME OF THE COMPANY: Sh. Gurpal Singh

Vs.

Designation Representation Signature

M/s Simbhaoli Sugars Ltd.

SECTION OF THE COMPANIES ACT: u/s 241/242 of Companies Act, 2013.

SI. No. Name 1. Hardit forder dated 22, 12, 2016 Thomas

Sh. Gurpal Singh Vs. M/s Simbhaoli Sugars Ltd.

The Learned Chunsel for Company petitioner and the respondent Company submitted that the negotiations for settlement are going on positive lines and requested for another date to materialise the settlement. List for regarding settlement on 25.01.2017. Interim orders will continue.

List on 25.01.2017.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 22.12.2016